

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 49

Dated Guwahati, the 25th October, 2019

In supersession of earlier Order(s)/Notification(s) issued in terms of the direction of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 562 / 2012, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court to preside over the Special Bench to monitor and oversee the functioning of the Foreigners' Tribunals in Assam.

By Order,
Sd/- Dhruvad Kashyap Das
REGISTRAR (JUDICIAL)

Memo No. HC. III - 35/2013/ 3233-3252 / G, Dated 25th October, 2019

Copy to:-

- 1) The Secretary General, Supreme Court of India, New Delhi. *This has reference to Writ Petition Civil No. 562 / 2012.*
- 2) The Principal Secretary to the Govt. of Assam, Home & Political Department, Dispur, Guwahati-6.
- 3) The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
- 4) The Registrar (Vigilance/Admn. / Estt.), Gauhati High Court, Guwahati.
- 5) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7) The District and Sessions Judge, _____ District, Assam. *He/She is requested to circulate the Notification amongst all Judicial Officers under his Judgeship.*
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court with the title- "Notification regarding nomination of Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati to preside over the Special Bench to monitor and oversee the functioning of the Foreigners' Tribunals in Assam".*
- 14) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 16) The A.O.(J) (_____), Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The Court Officer, No.1 / 2, Gauhati High Court, Guwahati
- 19) The Chief Security Officer, Gauhati High Court, Guwahati
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

AKD 25.10.19
REGISTRAR (JUDICIAL)

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25/10/19